

Dated 6-12-93

Shri S.P. Kulkarni; for the
applicant. Shri S.S. Karkera
for Shri P.M. Pradhan for
the respondents.

Shri Karkera makes
statement that the claim
has been sanctioned and
the arrangements are being
made to pay the claim.

Within one month time
Respondents to pay claim within one
months time.

N.K.V.
(N.K. Verma)
M(A)

at 6/12/93.
order/Judgement despatched
to Applicant/Respondent(s)
on 10/12/93

30/12